

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No. 2155 of 2013**

-----  
**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**  
-----

07/25.06.2020: Learned counsel for the petitioner(s) prays for some time to enable him to take instruction from his clients with regard to the latest status of Keredari P.S. Case No. 67 of 2013 (G.R. NO. 2458 of 2013), pending in the court of learned Judicial Magistrate, 1<sup>st</sup> Class, Hazaribagh.

Prayer is allowed.

List this case after three weeks.

Anu/

**(ANANDA SEN, J.)**